

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL:HYDERABAD BENCH
AT HYDERABAD.

OA.No.717/95.

Date of order: 23.6.95.

Between:-

P.Bujiiah and another...
P.Sudhakar
And

Applicants.

1. The Chief Personnel Officer,
South Central Railways,
Rail Nilayam, Secunderabad.
2. The Deputy Chief Mechanical Engineer,
Carriage Repair Shop,
Tirupati.
3. The workshop Personnel Officer,
Carriage Repair Shop, South Central
Railways, Tirupati, Chittor Dist.

... Respondents.

Counsel for the Applicant: Mr.T.C.Krishnan, Advocate.

Counsel for the Respondents: Mr.J.Siddaiah, S.C. for Rlys.

CORAM:

HON'BLE MR.JESTICE V.NEELADRI RAO, VICE CHAIRMAN

HON'BLE SHRI R.RANGARAJAN, MEMBER ADMINISTRATIVE

18

O.A.No.717/95.

Date: 23-6-1995.

JUDGMENT

(As per Hon'ble Sri R.Rangarajan, Member(Administrative))

Heard.

2. A notification for recruitment of Trainee Skilled Artisan in the grade of Rs.950-1500 (RSRP) in C.R.S., Tirupathy was issued vide Ref.No.TR/P/563/Skilled/93 dated 14.4.1993 by R-2. The two applicants herein applied in pursuance of the above notification. They were offered appointment for the above said posts of Temporary Skilled Artisan by R-3 vide Lr.No.TR/P.563/DR/Skilled/93 dt.28.6.93 after they were selected in the selection comprising written test, viva-voce and practical tests. The applicants have also accepted the offer of appointment for the post of Trainee Skilled Artisan.

3. While the applicants were expecting orders for appointment as Trainee Skilled Artisan they received a letter bearing No.TR/P.563/Mech./DR/SK/Vol.II dated 29.8.1994 stating that in the workshop there is no possibility of appointing them in the grade of Trainee Skilled Artisan and that if they are willing to take-up the post of Group 'D' (Unskilled) in the CRS, Tirupathy, Diesel Sheds-Gooty, Guntakal, Kazipet, Moulali and Vijayawada; and Electrical Loco Sheds at Vijayawada and Lalaguda, their cases will be considered for appointment in Group 'D' (Unskilled) to the extent of vacancies available in due course. It is stated for the applicants that both of them have given their acceptance for appointment in Group 'D'

...3/-

D

as envisaged in Railway letter dt. 29.8.1994. But, inspite of their accepting the offer for appointment as Group 'D', it is alleged that the respondents are maintaining silence over the matter and no intimation is given so far about the action taken for issuance of the orders of appointment. Hence, they filed this OA for a direction to the respondents to appoint them as Skilled Artisan or as Khalasi (Group 'D') in the scale of Rs.750-940 in CRS, Tirupathy or Diesel Loco Shed, Kazipet/Guntakal/Vijayawada or in Electrical Locoshed, Vijayawada/Lalaguda and for a further direction to consider them first before considering any other candidate for employment in Group 'D' posts in the interest of justice.

4. The prayer in this OA and the contentions put forward by the applicants in this OA are the same as raised in OA 399/95 which was disposed of by us on 17.4.1995. As the applicants herein are similarly situated as the applicants in OA 399/95, we see no reason to differ from the direction already given in that O.A.

5. In view of what is stated above, the following direction is given:-

The respondents are directed to offer the applicants herein for appointment as Group 'D' as and when the vacancies arises in outsiders quota in C.R.S., Tirupathy or anywhere else in Guntakal Division in their turn subject to the condition that the applicants gave acceptance for Group 'D' post within the stipulated time and also accepted the terms and conditions stipulated therein. The applicants should be cosidered for appointment

15

in Group 'D' posts in their turn first, before considering any other outside candidate whose names are not already in list for appointment in Group 'D' posts, in CRS, Tirupathy or anywhere else in Guntakal Division.

6. The OA is ordered accordingly at the admission stage. No costs.

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(R.Rangarajan)  
Member(Admn.)

Neeladri  
(V.Neeladri Rao)  
Vice Chairman

Dated 23 June, 1995.

Grh.

Amulya Rao  
Dy. Registrar(Jud1)

Copy to:-

1. The Chief Personnel Officer,  
South Central Railways, Rail Nilayam,  
Secunderabad.
2. The Deputy Chief Mechanical Engineer,  
Carriage Repair Shop,
3. The Workshop Personnel Officer,  
Carriage Repair Shop:South Central Railways,  
Tirupati, Chittoor Dist.
4. One Copy to Mr.T.C.Krishnan, Advocate 1-1-475/21, Upstairs,  
Bhakaram, Gandhinagar, Hyderabad-500 080.
5. One copy to Mr.J.Siddaiah, S.C. for Railways, CAT, Hyd.
6. One copy to Library, CAT, Hyd.
7. One spare copy.

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OA. 717/85

THPED BY

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APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD.

THE HON'BLE MR. JUSTICE V. NEELADRI RAO  
VICE CHAIRMAN

A N D

THE HON'BLE MR. R. RANGARAJAN: (M(ADMN)

DATED 23-6-1995.

ORDER/JUDGMENT:

M.A./R.A./C.A. NO.

in  
OA. No.

PA. NO.

717/85

(W.P.)

Admitted and Interim directions  
issued.

Allowed.

Disposed of with directions.

Dismissed.

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected according to

at the admission stage.

No order as to costs.

With Order

No Spare Copy

